

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.68/2022

SHIVAM SATYARTHEE & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With appln.(s) for IA No.15051/2022-EX-PARTE AD-INTERIM RELIEF and IA No.15053/2022-EXEMPTION FROM FILING O.T. and IA No.15049/2022-EXEMPTION FROM FILING AFFIDAVIT)

Date : 04-02-2022 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Mr. Mukul Rohatgi, Sr. Adv.
Mr. Gopal Sankaranarayanan, Sr. Adv.
Ms. Charu Mathur, AOR
Ms. Tanvi, Adv.
Mr. Rahul Unnikrishnan, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 List the Petition on 8 February 2022 at 2.00 pm.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
COURT MASTER